

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 420**  
**IB/380/ND/2020**

**IN THE MATTER OF:**

IIFL Private Equity Fund	...	Applicant
Versus		
Three C Green Developers Pvt Ltd	...	Respondent

**Under Section 7 of IBC, 2016.**

**Order delivered on 13.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Karan Bharihoke, Adv.
For the RP	: Mr. Mrinal Harsh Vardhan, Mr. Kailash Ram
For the RP	: Mr. Abhishek Anand, Mr. Ishaan Dhingra, Advs.
For Noida Authority	: Mr. Rachit Mittal, Mr. Parish Mishra, Mr. Adarsh Srivastava, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

As per the direction of Hon'ble Principal Bench, this matter has been transferred from Bench No. IV to Bench No. II. Registry is directed to transfer this file folder along with all connected papers to Bench No. II.

Sd/-

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**